

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt.P.Ragini, District Judge

- Sub :- Estt - District Court, Kozhikode - Promotion, Transfer and posting of Members of staff - Orders - Issued.
- Read:-1) Retirement of Sri.K. Karunakaran, Junior Supdt , Munsiff Court - Nadapuram.
- 2) Retirement of Smt.P.K.Indira,Central Nazir, Special Court (NDPS Act Cases)/ Addl District & Sessions Court, Vadakara .
- 3) Retirement of Sri.P.K.Selvaraj, Sr. Clerk O/o Motor Accidents Claims Tribunal , Vatakara.
- 4) Relinquishment of Sri.Jayakrishnan.C,Central Nazir,District Court,Kozhikode.
- 5) Transfer request of Sri.Jayakrishnan.C,Central Nazir,District Court,Kozhikode.
- 6) Transfer request of Smt.Bavisha.V.K , Clerk, Family Court, Vadakara.
- 7) Retirement of Smt.Ramani.N.A, Selection Grade Confidential Assistant , Illrd Addl District Court, Kozhikode .

ORDER NO. A1-21/2021

Kozhikode, Dated :01.06.2021

The following Orders of Promotion, transfer and posting of Members of Staff are issued.

1. Sri.K.Soumyan,(PEN 623603) Bench Clerk Grade - I , Special Court (NDPS Act Cases)/ Addl District & Sessions Court , Vadakara is promoted as Junior Superintendent transferred and posted as such to Munsiff Court , Nadapuram in the existing vacancy.
2. Sri.Prasanthan Kaniyamkunnummal (PEN 623117), Central Nazir, O/o Waqf Tribunal Kozhikode is promoted as Bench Clerk Grade-I transferred and posted as such to Special Court (NDPS Act Cases) / Addl District & Sessions Court, Vadakara Vice SI No.1.
3. Sri. Jayakrishnan.C, (PEN 623346), Central Nazir,District Court,Kozhikode is transferred and posted as such to Special Court (NDPS Act Cases)/ Addl District & Sessions Court, Vadakara in the existing vacancy.
4. Sri.Sunil Babu .M, (PEN 623587), Head Clerk, Munsiff Court,Vatakara is promoted as Central Nazir, transferred and posted as such to District Court, Kozhikode Vice SI No 3.

5. Sri.Prasad.K, (PEN 623118), Head Clerk, Addl District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode is promoted as Central Nazir, transferred and posted as such to O/o Waqf Tribunal, Kozhikode Vice SI No 2.
6. Sri. O.K.Chandran, (PEN 623679), Bench Clerk Grade-II, Sub Court, Koyilandy, is appointed by transfer as Head Clerk, transferred and posted as such to Munsiff Court,Vatakara Vice SI No 4.
7. Sri. Sreejith.K, (PEN 585917), Bench Clerk Grade-II, Sub Court, Kozhikode, is appointed by transfer as Head Clerk , transferred and posted as such to Addl District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode Vice SI No 5.
8. Sri.M.M.Abdurahiman (PEN 623134), Senior Clerk, Munsiff - Magistrate Court, Perambra is promoted as Bench Clerk Grade - II transferred and posted as such to Sub Court, Kozhikode Vice SI No.7.
9. Sri.Najbeer. K.M (PEN 623417), Senior Clerk, District Court, Kozhikode is promoted as Bench Clerk Grade-II transferred and posted as such to Sub Court, Koyilandy Vice SI No.6.
10. Sri.Lovely.S.N (PEN 825924), Clerk, Munsiff- Magistrate Court, Thamarassery is promoted as Senior Clerk, transferred and posted as such to the same Court.
11. Sujeesh Kumar.M.T (PEN 748410), Clerk, Munsiff Court-II, Kozhikode is promoted as Senior Clerk and posted as such to the same Court.
12. Sri.Ajesh S Pillai (PEN 623845) Clerk, District Court,Kozhikode is promoted as Senior Clerk and posted as such to the same Court.
13. Sri.Sharbin.U.S (PEN 840972), Clerk, O/o Waqf Tribunal, Kozhikode is transferred and posted as such to District Court ,Kozhikode Vice SI No.9
14. Smt.Bavisha.V.K (PEN 840972), Clerk,Family Court, Vadakara is transferred and posted as such to Munsiff - Magistrate Court , Perambra Vice SI No.8
15. Smt.Reshma. E.K (PEN.623765) Confidential Assistant Grade-II , O/o Waqf Tribunal Kozhikode , is transferred and posted as such to Illrd Addl District Court, Kozhikode in the existing vacancy.

The joining Time of SI No 1,2,4,6,8 and 9 is restricted to Three days and others are not entitled for joining time on public interest. The posting of substitutes to Serial No 13 and 14 will be made later.

Sd/-
DISTRICT JUDGE.

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present - Smt. Pragasini, District Judge

To

1. The Additional District and Sessions Judge (for the trial of cases related to atrocities and sexual violence towards and women and children), Kozhikode.
2. The Judge, Family Court, Vadakara
3. The Waqf Tribunal, Kozhikode
4. The Special Judge, (NDPS Act Cases)/ Addl District & Sessions Judge, Vadakara.
5. The Principal Sub Judge, Kozhikode.
6. The Sub Judge, Koyilandy/Vadakara
7. The Principal Munsiff - II, Kozhikode.
8. The Munsiff, Nadapuram/ Vadakara.
9. The Munsiff - Magistrate, Perambra / Thamarassery.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, DSA, B1,,B5 District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. The File.
6. The Proceedings file

// True Copy / Forwarded / By Order //


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